

(18)

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH
Original Application No.33 of 1998

New Delhi, this the 30th day of January, 2001

HON'BLE MR.KULDIP SINGH, MEMBER(J)
HON'BLE MR.M.P. SINGH, MEMBER(A)

Manohar Singh
Cabinet Maker, National Museum,
Janpath, New Delhi

-APPLICANT

(By Advocate: None)

Versus

1. Union of India, through

The Director General
Govt. of India
Department of Culture
National Museum, Janpath
New Delhi-11

2. The Administrative Officer
Govt. of India
Department of Culture
National Museum, Janpath
New Delhi-11

-RESPONDENTS

(By Advocate: None)

O R D E R (ORAL)

By Hon'ble Mr.Kuldip Singh, Member(Judl)

It is noticed that none had appeared for the applicant yesterday. Today also, none appeared for the applicant even on the second call. The OA is therefore dismissed for default and non-prosecution.


(M.P. SINGH)
MEMBER(ADMNV)


(KULDIP SINGH)
MEMBER(JUDL)

/dinesh/